

कर्मचारियों ने जौ के आठ बोरे और रद्दी पीतल के दो पैकेज और बरामद किये। चुराये गये माल की कुल कीमत लगभग १७०० रुपये थी जिसमें से १४५६ रुपये का माल बरामद किया गया। अब तक तीन अपराधी गिरफ्तार किये गये हैं। टूंडला की सरकारी रेलवे पुलिस ने भारतीय दंड संहिता की धारा ३७६ के अधीन मामला दर्ज किया है और उसकी जांच कर रही है।

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No such incident occurred on 5-8-1964. But on the night of 29/30-7-64, a case of running train theft was reported to have taken place between Jamuna Bridge and Chhalesar on Tundla-Jamuna Bridge Section of Northern Railway.

(b) Soon after the incident a search party of the Railway Protection Force apprehended a criminal carrying a package. Another package was recovered from a place near the railway track in the Section. As a result of clues provided by the accused the Railway Protection Force staff further recovered 8 bags of barley and 2 packages of brass scrap. The value of stolen property was about Rs. 1,700 out of which property worth Rs. 1,456 was recovered. Three criminals have so far been arrested. Government Railway Police Tundja have registered a case under Section 379 I.P.C. and are investigating into it.]

#### EXPORT OF OILS TO BURMA BY S.T.C.

162. SHRI U. S. DUGAL: Will the Minister of COMMERCE be pleased to state;

(a) whether it is a fact that the State Trading Corporation recently exported Mustard and other oils to Burma;

(b) if so, whether the shipments were found to be adulterated and

+ [ ] English translation.

were rejected by the Burmese Government; and

(c) if so, the action taken in the matter?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) The State Trading Corporation exported 18,500 long tons of groundnut oil to Burma in the last season. No mustard oil was exported by the Corporation.

(b) No, Sir.

(c) Does not arise.

#### CONSTRUCTION OF RAILWAY LINES IN EASTERN INDIA

163. SHRI U. S. DUGAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether some fresh allocations have been made for the construction of railway lines in Eastern India; and

(b) if so, the amount sanctioned for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) and (b). No fresh allocation has been made recently for the construction of new railway lines in Eastern India. However, as stated in para 9 of the Budget Speech of the Railway Minister on 11th February, 1964, a sum of Rs. 59 crores towards the cost of strategic lines in Assam and North Bengal has been added to the Third Plan outlay of the Railways.

#### ASHOKA MEHTA COMMITTEE'S REPORT ON POWERLOOMS

164. SHRI DEOKINANDAN NARAYAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Ashoka Mehta Committee's report on Powerlooms has since been received by Government;

(b) if not, when it is likely to be received; and

(c) when was this committee appointed?